Annexure-3 Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 18/09/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of credito	Details of claim received		Details of claim admitted						Amount of contingen	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, If any
	r	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amou nt covere d by guara ntee	Whether related party?	% Voting share in CoC	t claim	dues, that may be set-off	admitted	verificati on	
	State Bank of India	08/08/202	42,68,05,9 10/-	26,54,08,84	Financial Creditor	26,54,08,8 41/-	26,54,08, 841/-	No	100%	NA	NA	16,13,97,06 9/-		1. The State Bank of India submitted the revised computation of claim for an amount of Rs. 26,54,08,841/- but not submitted any revised claim. 2. After verification by the RP an amount of Rs.26,54,08,841/- is collated based on the orders of Hon'ble DRT, Hyderabad and other information.

										3. As informed by the State Bank of India through email dated 10/09/2025 and as per the revised claim submitted by them on 12/09/2025, the amount of Rs.4,99,22,750/- is considered as recovery and the claim of term loan got reduced to such extent.
Total	42,68,0 10/-	5,9 26,54,08,8 ⁴ 1/-	5,54,08,8 26,5 41/- 84	4,08, 1/-	100%	0	0	16,13,97,06 9/-	0	